

Declaration of Assets and Liabilities

Year.....

42

4040/PATD/
9009
15/2/24

2638

16/2/24

I, SUNIL KUMAR - II, son/daughter/wife of LATE SURESH PASW
 aged 44 years, belonging to BLHAR LEGISLATIVE ASSEMBLY
 service and presently working as ASSISTANT SECTION OFFICER
 give herein below the details of the assets (immovable, movable, bank balance, etc.) of
 myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5000/-	NIL	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	12132/- SBI - SAVING 12760/- Co-operative Banking Society, Patna	8217/- CANARA BANK SAVING	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC - 515905510 1531/- & LY	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	(i) BROTHER - 7060 TVC - VICTOR (ii) BROTHER - 1452 ALTO - 800	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	12gm - gold 68340/-	70gm - gold 398650/- 150gm - Silver 11175	20gm - gold 113900/- 50gm silver 3725/-	10gm - gold 59950/- 50gm - silver 3725/-	10gm - gold 59950/- 50gm - silver 3725/-
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Sunil Kumar

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	1361 Sqft Plot - No. 432 Touzi No - 5570 Khata No - 183 Thana No - 161	Mouja - Nathupur Survey Thana - Dhulwari'shorif Value - about - 32,00,000/-		
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI, Patna	35507/-, 582501/-
	(ii) Loans from financial institutions	Co-operative Banking Society Ltd., Patna	63823/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	93608/- Assessment year-2023-24 Period- 2022-23 PAN NO. - ACJPK6558L	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

PTC/BLA-1296

Gender :-

M (M/F)

Date of Birth :-

3 0 0 1 1 9 8 0 (DD/MM/YYYY)

Class/Group :-

B (NG) (A/B/C)

Cadre :-

ADMINISTRATIVE CADRE (BIHAR LEGISLATIVE ASSEMBLY)
(Full Name e.g. B.A.S.-Bihar Administrative Service
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Sunil Kumar

Name of Employee: SUNIL KUMAR-D

Designation: ASSISTANT SECTION OFFICER

Department: BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT

Place: PATNA

Date: 15-02-2024

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Sunil Kumar